

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO-1091
ANSWERED ON- 09/02/2026

REFINERY IN BARMER DISTRICT

1091# SHRI MADAN RATHORE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the construction work on the refinery in Barmer district of Rajasthan has commenced;
- (b) the conditions on which the work relating to refinery in Barmer has been undertaken;
- (c) the details of the MoUs signed between the State Government, the Central Government and HPCL; and
- (d) the number of employment generated and likely to be generated in the State of Rajasthan as a result of the refinery, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI SURESH GOPI)

(a) Yes.

(b) and (c) Hindustan Petroleum Corporation Limited (HPCL) has signed Memorandum of Understanding (MoU) with Government of Rajasthan (GoR) for the HPCL Rajasthan Refinery Limited (HRRL) project. As per the MoU, the project is a joint venture between HPCL and GoR with stake of 74% and 26% respectively. GoR has allotted land to HRRL at Pachpadra for Refinery complex and township and at Nachna for water reservoir and pumping station on lease basis adjusted against the equity contribution of Government of Rajasthan. GOR will provide an interest free loan of ₹1,123 Crore per annum for a continuous period of 15 years beginning from the year in which the commercial production commences at the Refinery. This interest free loan of ₹1,123 Crore per annum is to be repaid by HRRL commencing from the 16th year after commercial production commencement onwards and ending in the 30th year, free of any interest.

(d) The project, during its execution, has generated employment for approximately 35,000 contract construction workers on daily basis at the peak of the construction activities. Further, HRRL has also employed approximately 640 officers directly and 149 officers have been deployed by HPCL.
